

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2018 &**  
**IA NOS. 204 & 523 OF 2019**

**Dated: 06<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv  
Mr. S.Vallinayagam  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Mr. Yashaswi Kant for R-2

**ORDER**

Heard Mr. Basava Prabhu Patil, learned senior counsel for the Appellant and Mr. Vishrov Mukherjee, learned counsel for the Respondent No.2 for some time.

List the matter for further hearing on **11.09.2019.**

**(S.D. Dubey)**  
**Technical Member**

*Pr/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**